

National Company Law Tribunal

Block No.3, 6th floor, C.G.O. Complex, Lodhi Road, New Delhi-110003

File No. 04/03/2021-NCLT

Date: - 29 .12.2021

OFFICE MEMORANDUM

Subject:- Filling up the posts of **Senior Legal Assistant (SLA)** on **deputation basis**, in benches of National Company Law Tribunal (NCLT).

Applications are invited for filling up the following posts of Senior Legal Assistant (SLA) on deputation basis in New Delhi, Ahmedabad, Allahabad, Amaravati, Bengaluru, Chandigarh, Chennai, Cuttack, Guwahati, Hyderabad, Indore, Jaipur, Kolkata, Kochi, Mumbai National Company Law Tribunal (NCLT) Benches.

- 2. The details of the posts, along with eligibility criteria, educational qualification/ experience etc. required for each category of post are given in the enclosed **Annexure-I.** The National Company Law Tribunal (Recruitment, Salary and other Terms and Conditions of Service of Officers and other Employees) Rules, 2020, may kindly be seen at NCLT website, i.e., https://nclt.gov.in under the link Public Notices.
- 3. The period of appointment on deputation will be initially for a period of three years or till further orders, whichever is earlier. Other terms and conditions of service shall be governed by O.M. No. 6/8/2009-Estt..(Pay II) dated 17th June, 2010 of Department of Personnel & Training, Ministry of Personnel Public Grievances & Pensions, Govt. of India, as amended from time to time.
- 4. The officers and staff joining/already joined in NCLT on deputation, and already availing GPRA facility in their parent body, have been allowed to continue the benefit of GPRA on joining NCLT. However, the officers and staff not already availing GPRA in their parent body will not be eligible to apply for General Pool Residential Accommodation on joining NCLT on deputation.
- 5. Maximum age limit for appointment on deputation to the above posts is 56 years as on the closing date of receipt of applications.
- 6. Last date for receipt of applications is 15.03.2022.

7. Application in the prescribed proforma (Annexure-II) complete in all respect along with the certificate attached to the application from the employer/head of office/forwarding authority and certified copies of ACRs/APARs for the last five years, may be sent to the following address:-

The Secretary, National Company Law Tribunal, 6th Floor, Block No. 3, C.G.O. Complex, Lodhi Road, New Delhi – 110 003.

(Lt Col Shaju T J)

Joint Registrar, NCLT, New Delhi

Email: admn@nclt.gov.in; Tel: 011-24363842

DETAILS OF POSTS ALONG WITH ELIGIBILITY CRITERIA, EDUCATIONAL QUALIFICATION/EXPERIENCE ETC. REQUIRED.

Sl. No.	Name of Post	Tentativ e No. of Post (s)		Eligibility criteria, educational qualification/experience etc. required for appointment on deputation.
1	Senior Legal Assistant	24	Level-7 (Rs. 44900 – 142400)	Officers working in Central or State Governments or Union Territories or Courts or Tribunals possessing degree in law from a recognised University and:
		*		(i) holding analogous post on regular basis; or
				(ii) a post in level-6 in pay matrix of Seventh Central Pay Commission or equivalent with five years' regular service in the grade; or
				(iii) a post in Level-5 in pay matrix of Seventh Central Pay Commission or equivalent with eight years' regular service in the grade;
			-	Note 1: The departmental officers in the feeder grade who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.
				Note 2: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment shall ordinarily not exceed three years.
	-	2·		Note 3: The maximum age limit for appointment by deputation shall not be exceeding fifty-six years as on the closing date of receipt of applications.
				Note 4: For purposes of appointment on deputation/ absorption basis, the service rendered on a regular basis by an officer prior to 01st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding level in the Pay Matrix of the Seventh Central Pay Commission.

APPLICATION FOR THE POST OF SENIOR LEGAL ASSISTANT (SLA) ON DEPUTATION BASIS IN NATIONAL COMPANY LAW TRIBUNAL

Paste here self attested passport size coloured photograph

(4)		-	v .
1.	Post Applied For	:	SENIOR LEGAL ASSISTANT (SLA)
2.	Preference for Bench	:	
	(only one bench may be opted)		
3	Name (IN BLOCK LETTERS)		
4.	Date of Birth	:	\$ ·
5.	Date of retirement	:	
6.	Service to which you belong	:	
_			
7.	Whether SC/ST	:	
	000		
8.	Office Address	:	
	TalankanaNa		
	Telephone No.	:	
	Fax No.	•	
9.	Correspondence Address	:	
	Telephone No.	:	
	Mobile No. (mandatory)	:	
	Email id (mandatory)	:	
10.	Permanent Address	:	
11.	Level in Pay Matrix along with	:	
	Present Pay, Present Post held and		*
	date of present posting		

12.	Educational Qualifications (Matric onwards)										
	Exa Pas	im sed		ersity stitute/		Year of Passing		ratio f urse	Subjects		Percentage of Marks (Mention Distinction, if any)
			_								
13	Det	ails of en	nlovr	ment (in	Chi	ronologi	cal c	ordor)			
	Sl. Name of the No office		Post held		Period			Nature of Level appointm Pay ent Matri (Regular/ y Ban Ad-hoc/ Grade	Pay Matrix/Pa y Band and Grade Pay	Nature of duties	
				From		То	Deputatio n)				
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Cen	tral	icant not holding the post in the Pay ral Government should clearly mentic quivalent Pay Matrix/Pay Band/Grade		on l	nis/he	r Pay-Scale	Pay Band	/Grade Pay and			
14.	Na	ture of p	resent	employ	mei	nt i.e.	:				
15.	_	Permanent/Ad-hoc/ Temporary In case the present employment is held on deputation, please state:			+						
10.	he										
		a) The date of initial appointment:b) Period of appointment:									
		Name an				oresent					
	^	office / organization: d) Name and address of parent office/ organization:									
	d)										

16.	Details of training undergone	:	-				
17.	Details of proficiency in computer	:					
18.	Any other information, applicant wants to furnish	:					
19.	Please state briefly how you find yours	self	best suitable for the post applied for:				
asse the i	the Curriculum Vitae duly supporte ssed by the Selection Committee at the t information furnished above is correct a	d 1 ime	acy circular/advertisement and I am well aware by documents submitted by me will also be of selection for the post. It is also certified that true to the best of my knowledge. In the event conditions of services attached to the post.				
Plac Date		Signature of the CandidateAddress:					
	Certificate to be furnished by the Emp	oloy	ver/Head of Office/ Forwarding Authority:				
and circu	he/she possesses educational qualifular. It is also certified: - 1. That there is no vigilance/disciplinar against Shri/Smt. 2. That his/her integrity is certified 3. That his/her CR/ APAR dossies ACRs/APARs for the last five year Secretary to the Government of India 4. That no major/minor penalty has be	ry o	ed by Shri/Smt are corrections and experience mentioned in vacancy case or criminal case pending or contemplated in original is enclosed/photocopies of the uly attested by an officer of the rank of Under above, are enclosed. imposed on him/her during the last ten years. In original to the consideration of the				
Plac Date			Signature : Name : Designation : Tel. No. (Office Seal)				
List 1. 2.	of enclosures:						